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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 28-4-2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 21/BB/17	-	Admission	Rule 7/IB	Aegan Batteries Pvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	MANIK B.T for. B C Thirunagadam thru g thiru	Advocate for the petitioners	Manik
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Today, it is listed today for compliance of objections raised by the Registry. Counsel for petitioner is present. He undertakes to file vakalat for petitioner and to comply the objections. He is counsel of M/s. Thiru & Thiru Associates.

Since, vacation is intervening, therefore, this matter is listed on 08.06.2017.

MEMBER (J)

MEMBER (T)